

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-46/ND2020

IN THE MATTER OF:

GP Global Asphalt Pvt. Ltd.

....Applicant

Vs.

Soni Commercial Enterprises Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 17.11.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Dinkar Kumar, Adv.

For the Respondent :

ORDER

Corporate Debtor has already been set ex-parte. List the matter for arguments of Operational Creditor on **29.11.2022**.



(RAHUL BHATNAGAR)
MEMBER (T)

Amit Tiwari



(JUSTICE TELAPROLU RAJANI)
MEMBER (J)